NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.151/ BB/2017	-	For complianc e of office objections raised by Registry	252(3)	Pinkapple Studio Pvt. Ltd. Vs ROC

SL.	NAME (IN CAPITAL)		SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM			
1.	Stari & RISHNA F PH: 900866		Pirkopph Studio (D) Hel	Sefrence	

<u>ORDER</u>

PCS for Petitioner is present. He has filed memo along with annexure. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore. PCS reported that, he has necessary information to show that, company is an ongoing concern and the same will filed through an Affidavit. List it on 15/01/2018.

Member (T)

Member (J)